

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 of 2014 &  
IA NO. 56 of 2015**

**Dated : 27<sup>th</sup> January, 2017**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**ORDER**

The matter is wrongly listed on board.  
transferred to Court-I and listed on **21.03.2017**.

The matter is already

Court Master

*vt*